

MINUTES OF EFC MEETING No. 4/AM14 DATED 25.7.2013

Meeting No. 4/AM14 of EXIM Facilitation Committee (EFC) was held on 25.07.2013 in Room No. 04, Udyog Bhawan, New Delhi under the Chairmanship of Shri D.K. Singh, IAS, and Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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|----|--------------------------|--------------------|
| 1. | Shri K.K. Tiwari, IA | D/o Heavy Industry |
| 2. | Shri D.N. Mathur, | D/o Pharma |
| 3. | Shri K.K. Sinha, IA | DIPP |
| 4. | Shri R. Selvam, Jt.DGFT | DGFT |
| 5. | Sh. K.C. Meena, Dy. DGFT | DGFT |
| 6. | Sh. D.C. Katoch, FTDO | DGFT |

3. Following decisions were taken:-

Import Cases (Total 238 Cases)

3.1 Following 37 (Thirty Seven) requests were approved:-

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	3	Semex Provet Genetics India P. Ltd., Pune 01/53/8/407/AM13/S-78/IC	19.11.12	75 nos. of Live Bulls	794.6	Approved 41 Nos. of Bulls as recommended by AHD&F vide O.M.NO.102-166/2012-Trade dated 9.7.2013.
	4	Burhanullah Faiz, Bangalore 01/53/162/1019/AM13/B-27/IC	20.11.12	122000 nos. of Fish	126.75	Approved 80,000 Nos. as recommended by AHD&F vide O.M.No.102-168/2012-Trade dated 19.6.2013.
	6	Subhra International, Howrah 01/53/162/1162/AM13/S-89/IC	20.12.2012	268,000 Nos. of Live Ornamental Fishes	37.91	Approved 268,000 Nos. as recommended by AHD&F vide O.M. No.35029/3/ 2013/ Fy (Trade dated 3.7.2013.
	8	Indepesca Overseas P Ltd., Raigad 01/53/162/1223/AM13/I-36/IC	31.1.2013	2012631 Nos of Live Tilapia Fish	40.29	Approved 20,12,000 Nos. as recommended by AHD&F vide O.M. No. 35029/9/2008 dated 11.6.2013.
	12	Syngene International Ltd., B'lor 01/53/8/620/AM13/S-130/IC	25.03.2013	139 Nos of Vials (5.80 ml)	0.18	Approved 139 Vials , as recommended by AHD&F vide O.M. NO.102-31/2012-Trade dated 26.6.2013.
	15	Vrajhumi Dairy Farm, Himatnagar, Gujarat 01/53/8/40/AM14/V-3/IC	22.04.13	1500 nos. of Frozen Bull	6.41	Approved 1500 doses , as recommended by AHD&F vide O.M. NO.102-44/2013-Trade

				Semen		dated 26.6.2012.
	16	Daiichi Sankyo India Pharma P. Ltd., Gurgaon 01/53/8/39/AM14/D-1/IC	22.04.13	13280 nos. of Rats, Guinea Pig & Mice	470.36	Approved 9720 Nos. as recommended by AHD&F vide O.M.No.102-82/2011-Trade dated 31.5.2013.
	17	Aviagen India Polutry Breeding Co. P. Ltd., Tirupur 01/53/8/53/AM14/A-4/IC	26.04.13	30,000 nos. of Aviagen Broiler Great Grand Parent Stock, Day old Chicks	1042.20	Approved 30,000 Nos. as recommended by AHD&F vide O.M.No.102-170/2012-Trade dated 26.6.2013.
	18	Aqua-Planet, Mumbai 01/53/8/52/AM14/A-5/IC	26.04.13	322000 nos. of Ornamental Fish	30.11	Approved 3,12,000 Nos. (45 varieties) as recommended by AHD&F vide No. 35029/5/2013 (Fy)/ Trade dated 4.7.2013.
	23	Curadev Pharma P. Ltd., New Delhi 01/53/8/82/AM14/C-9/IC	15.5.2013	600 nos of Balb/c Nude Mice (Male & Female)	71.81	Approved 600 Nos. , as recommended by AHD&F vide O.M.No.102-55/2013-Trade dated Nil.
	24	Sun Pharma Advanced Research Co. Ltd., 01/53/8/98/AM14/S-30/IC	21.5.2013	100 nos Rats / Mice	21.06	Approved 100 Nos. , as recommended by AHD&F vide O.M.No.102-7/2013-Trade dated 26.6.2013.
	25	Venkateshwara Hatcheries P. Ltd., Pune 01/53/8/104/AM14/V-7/IC	22.5.2013	2 Nos. of Shetland Ponies (Horse)	8.54	Approved 2 Nos. as recommended by AHD&F vide O.M.No.102-45/2013-Trade dated 26.6.2013.
	26	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/89/AM14/G-3/IC	20.5.2013	1840 Nos of Hartley Guinea Pigs (Male & Female)	176.10	Approved 1840 Nos. as recommended by AHD&F vide O.M.No.102-16/2013-Trade dated 26.6.2013.
	27	Cypriano George Monteiro, C/o Harsha Sandhu, New Delhi 01/53/8/118/AM14/C-10/IC	29.5.2013	1 no of Pet Parrot		Approved 01 no. , as recommended by AHD&F vide O.M.No.102-66/2013-Trade dated (not given).
PART-II (C&PC)						
	4	Silicone International Products, Raigad 01/53/8/94/AM14/S- 28/IC	20.5.2013	4000 MTs of Nonhazardous Polysiloxane waste for reprocessing .	658.80	Approved 3000 MTs as recommended by C&PC vide O.M.No.28016/8/2006-PC.II Dated 28.6.2013 and MOEFO.M.NO.23-47/2009- HSMD dated 10.7.2013.
PART-IV (DIT)						
	10	HCL Infosystems Ltd, Noida 01/53/8/519/AM13/H-27/IC	5.2.2013	Refurbished Hard Disk Drives	1028.15	The Committee noted that DIT vide letter No.16(4)/2013-IPHW dated 22.7.2013 has recommended the case with reduced quantity

						of 45,295 Nos. based on the failure rate of 2%. Whereas MOEF vide O.M. No.23-24/2011-HSMD dated 18.6.2013 has given no objection for 53,375 Hard Disk Drives. The Committee after due deliberations decided to approve the case for import of 45,295 Nos. of HDDs as recommended by DIT.
PART-VI (DIPP)						
14	Mumbai Fabrics P Ltd., Mumbai 01/53/8/592/AM13/M-67/IC	11.3.2013	60,000 MTS of Tyre Scrap (Multi cuts / Shredded)	2310	The committee noted that DIPP vide O.M. 9/13/2013-TSW/80 dated 17.5.2013 has recommended 23,500 MTs whereas MoEF vide O.M. dated 23-73/2013/HSMD dated 17.6.2013 has recommended only 10,000 MTs. The Committee, after due deliberations decided to grant permission for import of 10,000 MTs. The Committee also decided to refer the case back to MoEF to re-consider quantity, as recommended by DIPP.	
15	HBL Power Systems Ltd., Hyderabad 01/53/8/606/AM13/H-33/IC	18.3.2013	2000 KG of Cadmium Metal Powder	27.6	The Committee noted that the applicant has furnished all the requisite information sought by DIPP, on 12.6.2013. The rep. of DIPP stated that they are examining the issue and have no objection, in principle. The Committee after due deliberations decided to grant permission for 1000 KGs. Balance quantity will be considered on receipt of comments from DIPP.	
26	Horizon Reclaim India P. Ltd., Saharanpur 01/53/8/83/AM14/H-10/IC	16.5.2013	5000 MTs of Used Rubber Tyres and Tubes with one or multiple cuts / shredded .	200	The committee noted that DIPP vide O.M. No.9/20/2013/123 dated 17.7.2012 has recommended 5000 MTs whereas MOEF O.M. No.23-112/2013-HSMD dated 14.6.2013 has recommended 3000 MTs, The Committee, after due deliberations decided to grant permission for import of 3,000 MTs. The Committee also decided to refer the case back to MoEF to re-consider the quantity, as recommended by DIPP.	

PART-IX (MOEF(O))					
	6	Ambitious Marketing, Delhi 01/53/8/65/AM14/A-7/IC	06.05.13	4425 Units of Air conditioners	670.41 Approved 4425 Units , as recommended by MOEF vide O.M.NO.11/1/203-OC dated 12.6.2013.
	11	YKK India P Ltd., Delhi 01/53/8/143/AM14/Y-4/IC	21.06.2013	12 Nos of Air conditioners with HCFC 22 (R22) Gas	20.58 Approved 12 Nos. as recommended by MOEF vide O.M.NO.11/2/2013-OC dated 8.7.2013.
	13	Industrial Foams P. Ltd., Delhi 01/53/8/165/AM-14/I-14/IC	02.07.2013	200 MT of HCFC-141B	276 Approved 200 MTs , as recommended by MOEF vide O.M.NO.11/2/2013-OC dated 8.7.2013.
	15	Classic Electronic, Kolkata 01/53/8/177/AM-14/C-15/IC	09.07.2013	4000 Nos of Air conditioners with HCFC-22 (R-22)	550.00 Approved 4000 Nos. as recommended by MOEF vide O.M.NO.11/1/2013-OC dated 17.7.2013.
	16	Shivam Industries, New Delhi 01/53/8/181/AM-14/S-55/IC	10.07.2013	5000 nos. of Air conditioners with HCFC-22 (R-22)	632.20 Approved 5000 Nos. as recommended by MOEF vide O.M.NO.11/1/2013-OC dated 17.7.2013.
PART-X [MOEF(WL)]					
	11	Zoological Garden, Kolkata 01/53/162/19/AM14/Z-1/IC	10.04.2013	02 Nos of Aldabra Trottoise	Approved 02 Nos , as recommended by MOEF(WL) vide O.M.No.3-8/2013-WL-I dated 24.6.2013 and AHD&F vide O.M.No.102- 61/2013-Trade dated 26.6.2013. Approval of CIM may also be obtained being a prohibited item.
	12	Adinath Veterinary Products P. Ltd., Indore 01/53/8/107/AM14/A-18/IC	23.5.2013	418 nos of Veterinary Equipment and accessories, as per online application	10.16 Approved 255 Nos. as recommended by MOEF(WL) vide O.M. No.3-18/2013-WL-I dated 28.6.2013.
PART-XVI (MHA)					
	41	Addl. Director General of Police, Andhra Pradesh, Hyderabad 01/53/162/266/AM-14/A-28/IC	nil	Weapons and Accessories	317.36 Approved as recommended by MHA vide letter No. IV-12011/1/2011-Prov-II dated 8.03.2013.
PART-XVII(Misc)					

5	Tata Motors Ltd., Mumbai 01/53/8/146/AM-14/T-5/IC	26.06.2013	Winter Grade European Gasoline-EN-228 Class D (48251)	33.38	Approved on the basis of the NoC given by Indian Oil Corporation.
6	International Environment Consulting, New Delhi 01/53/8/178/AM-14/I-16/IC	nil	10mCi, Sn-119 Mossbauer Source	4.75	Approved as recommended by AERB Consent No. AERB/RSD/SS/PROC/ER-170/2013/8633 dated 26.6.2013.
7	CE Info Systems P. Ltd., New Delhi 01/53/8/179/AM-14/C-16/IC	nil	2000 nos. of GPS Vehicle Tracker	78	Approved subject to condition that three condition nos. (i) to (iii) shall be maintained by firm and no. (iv) by local police authority:- i) Sale of these units is to be restricted to only those reputed firm who will not use it other than the vehicle tracking application. ii) The record of sale in units with Serial number, vehicle number, number of output port used should be maintained, unused port must be sealed / disconnected to be used externally. Complete unit should be housed in a tamper proof box. iii) The regular check of system should be maintained remotely and physically once in a month. iv) Any stolen vehicle with system be reported to Police indicating the device fitted with, on recovery of vehicle, the device must be checked etc.
8	X-IM Corp India, Punjab 01/53/162/246/AM-14/X-1/IC	nil	550 Pcs of M528 GPS/GPRS Based Vehicle Tracking System	24.75	
9	Orange GPS Solution Pvt. Ltd., Gurgaon 01/53/8/173/AM-14/O-3/IC	nil	5000 Pcs of KYLOS-Merchandise Tracking and Monitoring system & 3000 Pcs of Watch Lock-high security reporting padlock for tracking and management.	495.6	
10	Sarrah Raj Enterprises Pvt. Ltd., Ahmedabad 01/53/162/263/AM-14/S-57/IC	nil	1000 Nos. of Vehicle Tracking System	72.7	
11	Shigan Telematics Pvt. Ltd., New Delhi 01/53/162/Misc./AM-14/S-47/IC		100 Pcs of GV320 GPS Tracker	3.31	
12	Janak Positioning & Surveying System P.	nil	02 Sets of A20	11.65	Approved 2 Sets for supply to National

		Ltd., New Delhi 01/53/8/174/AM-14/J-15/IC		DGPS with Rover and Base with Standard Accessories		Centre for Sustainable Coastal Management.
	13	Mehta International Eye Institute, Mumbai 01/53/8/535/AM13/M-57/IC	18.2.2013	200 Human Eye (for transplantation purpose)	NIL	Approved as recommended by M/o Health & Family Welfare vide letter No.T.12020/10/2013-NCD/BC dated 5.7.2013 has subject to condition that it could be used for transplantation of poor patient's without any fee.
PART-XI (PESO)						
	18	Bharat Electronics Ltd., Pune 01/53/162/254/B-11/IC	9.7.2013	Electronic Fuze 1274 Nos.	34.31	The Committee noted that applicant had exported 1274 Nos. for modification purposes, out of the imported 1620 Fuses. They now wish to re-import the same. However, the license has expired in the process. The Committee after due deliberations decided to grant new import license for import of 1274 Nos. Electronic Fuze.

3.2 Following **175** applications for import were deferred as comments from the concerned Ministries have not been received and they may be reminded to expedite their comments.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of comments from AHD&F.
	2	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred for want of comments from AHD&F and information from the firm.
	5	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.2013	Male / Female Pre Gracioso	20	Deferred for want of

						comments from AHD&F and information from the firm.
	7	Equisport Management P Ltd., Delhi 01/53/8/513/AM13/E-37/IC	23.1.2013	12 Nos. Polo Ponies	116.28	Deferred for want of comments from AHD&F and information from the firm.
	9	Genus Breeding India P Ltd., Pune 01/53/162/1291/AM13/G-43/IC	28.2.2013	20,000 Nos. of Frozen Bovine Semen	16.17	Deferred for want of comments from AHD&F and information from the firm.
	10	Damini Khosla, Gurgaon 01/53/8/576/AM13/D-22/IC	1.3.2013	1 Grey Parrot	0.015	Deferred for want of comments from MOEF (WL) and information from the firm.
	11	Punjab Livestock Dev. Board, Chandigarh 01/53/8/627/AM13/P-47/IC	28.03.2013	2,50,00 Nos H.F. Frozen Semen	212.59	Deferred for want of comments from AHD&F and information from the firm.
	14	Badam Agro Fams, Hyderabad 01/53/162/41/AM14/B-4/IC	18.04.13	60 nos. of live Poultry/Emu chicks	2.42	Deferred for want of comments from AHD&F and MOEF (WL) and information from the firm.
	19	Mikado Engineering Services P. Ltd., New Delhi 01/53/8/67/AM14/M-9/IC	08.05.13	5000 Nos of Cattles	11094.90	Deferred for want of comments from AHD&F.
	21	B.G. Chitale, Sangli 01/53/8/76/AM14/B-7/IC	13.05.13	42 Nos. Frozen Bovin Embryos Gumau	30.96	Deferred for want of comments from AHD&F.
	22	B.G. Chitale, Sangli 01/53/8/75/AM14/B-6/IC	13.05.13	3070 Nos. of Semen	8.61	Deferred for want of comments from AHD&F.
	28	Institute of Stem Cell Biology and Regenerative	3.6.2013	88 nos of Mice	8.25	Deferred for

		Medicine, Bangalore 01/53/162/145/AM14/I-5/IC				want of comments from AHD&F.
	30	VBL Innovations P. Ltd., Bangalore 01/53/162/137/AM14/V-9/IC	30.5.2013	0.63 Kg of Alligator Skin	1.58	Deferred for want of comments from MOEF (WL).
	31	Institute of Stem Cell Biology and Regenerative Medicine, Bangalore 01/53/162/166/AM14/I-7/IC	11.6.2013	32 nos of Mice	2.13	Deferred for want of comments from AHD&F.
	32	Bionees, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.2013	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	Deferred for want of comments from MOEF(WL) and information from the firm.
	33	Achla Malik, Ghaziabad 01/53/162/Misc/AM14/A-22/IC	8.6.2013	One Dog (Pug)	NA	Deferred for want of comments from AHD&F.
	38	Tata Memorial Centre (ACTREC), Mumbai 01/53/162/164/AM-14/T-3/IC	13.06.2013	120 nos of Live Mice as per ANF2B	7.88	Deferred for want of comments from AHD&F.
	39	Tata Institute of Fundamental Research, Mumbai 01/53/162/165/AM-14/T-4/IC	13.06.2013	10 nos of Mice as per E-Com application	3.80	Deferred for want of comments from AHD&F.
	40	Syngene International Ltd., Bangalore 01/53/8/132/AM-14/S-43/IC	14.06.2013	27820 nos of Mice, 18050 nos of Rat & 160 nos of Hamster as per ANF2B	5223.36	Deferred for want of comments from AHD&F.
	41	Poseidon Imports & Exports, Thane 01/53/8/135/AM-14/P-12/IC	14.6.2013	92700 nos of Ornamental Fishes as per ANF2B.	181.45	Deferred for want of comments from AHD&F.
	42	Uttarakhand Livestock Development Board, Dehradun 01/53/162/172/AM-14/U-4/IC	17.06.2013	31980 units of Frozen Bovine Semen of Jersey as per ANF2B.	31.68	Deferred for want of comments from AHD&F.
	43	Institute of Stem Cell Biology and Regenerative Medicine, Bangalore 01/53/162/167/AM-14/I-	12.06.2013	26 nos of Mice as per E-Com application	14.64	Deferred for want of

		6/IC				comments from AHD&F.
	44	Advinus Therapeutics Ltd., Bangalore 01/53/8/137/AM-14/A-24/IC	17.06.2013	10480 nos of Rats as per ANF2B	630.16	Deferred for want of comments from AHD&F.
	45	M.J. Enterprises, Chennai 01/53/162/181/AM-14/M-12/IC	17.6.2013	19,35,000 nos of Live Ornamental Fishes	505.26	Deferred for want of comments from AHD&F.
	46	Centre For Cellular and Molecular Biology (CSIR) Hyderabad 01/53/162/186/AM-14/C-14/IC	25.06.2013	220 nos. of Mice Male & Female	-	Deferred for want of comments from AHD&F.
	47	Modern Pet Centre, Kolkata 01/53/162/187/AM-14/M-14/IC	25.06.2013	345000 nos & 103000 nos of Live Ornamental Fish	14.72	Deferred for want of comments from MOEF (WL) and information from the firm.
	48	Kerala Livestock Development Board Ltd., Thiruvananthapuram 01/53/162/202/AM-14/K-9/IC	26.06.2013	650 nos of Bovine Sexed Frozen Semen	9.39	Deferred for want of comments from AHD&F.
	49	Ranbaxy Laboratories Ltd., New Delhi 01/53/8/154/AM-14/R-10/IC	26.06.2013	1000 nos of Rats M/F as per ANF2B	29.28	Deferred for want of comments from AHD&F.
	50	Ranbaxy Laboratories Ltd., New Delhi 01/53/8/155/AM-14/R-11/IC	26.06.2013	336 nos of Mice as per ANF2B	44.15	Deferred for want of comments from AHD&F.
	51	Ranbaxy Laboratories Ltd., New Delhi 01/53/8/156/AM-14/R-12/IC	27.06.2013	225 nos of Rabbits Male & 228 nos of Rabbits Female	256.92	Deferred for want of comments from AHD&F.
	52	Tata Institute of Fundamental Research, Mumbai 01/53/162/205/AM-14/T-7/IC	28.06.2013	200 nos of Mice/Rats as per E-Com application	5.60	Deferred for want of comments from AHD&F.

	53	Kerala Livestock Development Board Ltd., Thiruvananthapuram 01/53/162/206/AM-14/K-10/IC	28.06.2013	6000 nos of Bovine Sexed Frozen Semen as per ANF2B.	10.52	Deferred for want of comments from AHD&F.
	54	Fuzzy Wuzzy, Bangalore 01/53/8/158/AM-14/F-3	28.06.2013	02 nos of Rabbits	0.2	Deferred for want of comments from AHD&F.
	55	International Centre For Genetic Engineering and Biotechnology, New Delhi 01/53/8/160/AM-14/I-13/IC	28.06.2013	708 nos of live Mice as per ANF2B	109.64	Deferred for want of comments from AHD&F.
	56	Sri Ramachandra Educational and Health Trust, Chennai 01/53/8/164/AM-14/S-49/IC	02.07.2013	1400 nos of Rats & 8560 nos of Mice as per ANF2B	591.74	Deferred for want of comments from AHD&F.
	57	Smita Mukherjee, Howrah 01/53/162/218/AM- 14/S-50/IC	1.7.2013	01 no. of German Shepherd (M) Puppy	0.55	Deferred for want of comments from AHD&F.
	58	Tata Institute of Fundamental Research, Mumbai 01/53/162/238/AM- 14/T-9/IC	09.07.2013	68 Pairs of Mice as per ANF2B	16.50	Deferred for want of comments from AHD&F.
	59	Institute of Microbial Technology, Chandigarh 01/53/162/223/AM-14/I-17/IC	09.07.2013	05 Pairs of Mice (M/F)	4.36	Deferred for want of comments from AHD&F.
	60	Lakshya Food India Ltd., New Delhi 01/53/162/227/AM- 14/L-2/IC	09.07.2013	20000 nos. of Forzen Bovine Semen	167.38	Deferred for want of comments from AHD&F.
	61	Vishal Enterprises, Surat 01/53/162/217/AM- 14/V-11/IC	09.07.2013	50,000 Pcs. Of Red Eared Turtle as per ANF2B	11	Deferred for want of comments from AHD&F & MOEF (WL)
	62	Brisk Global Logistic, Hyderabad 01/53/162/168/AM- 14/B-10/IC	09.07.2013	10 Pairs of Guinea Pig, 02 Pairs of Cat & 05 Pairs of Ostrich Chicks	0.64	Deferred for want of comments from

						AHD&F & MOEF (WL)
	63	Shibani Chavan Balakrishna, Bangalore 01/53/162/274/AM14/S-59/IC	22.7.2013	2 Puppies (Pet)	0.08	Deferred for want of comments from AHD&F.
PART-II (C&PC)						
	1	Petro Constructions P Ltd., Chennai 01/53/8/534/AM13/P-41/IC	18.2.2013	100 Kgs Plastic Waste	3.86	Deferred for want of comments from MOEF and information from the firm.
	2	Kirti Industries, Falna, Rajastan 01/53/8/625/AM13/K-17/IC	26.03.2013	1980 MT Virgin Plastic Wates & Scrape	445.5	Deferred for want of comments from MOEF
	3	Origin Mouldings P. Ltd., Bangalore 01/53/162/106/AM14/O-1/IC	16.5.2013	100 M.T. of Polyamides Nylon MTRL (Scrap) .	58.32	Deferred for want of comments from MOEF
	5	Globus Enterprises, Bangalore 01/53/162/123/AM14/G-7/IC	23.5.2013	25 MTs of Road Barrier Scrap	8.93	Deferred for want of comments from MOEF and information from the firm.
	6	Globe Products, Jamnagar 01/53/162/212/AM-14/G-10/IC	01.07.2013	500 MT of Acrylic Plastic Sheet Scrap as per ANF2B	180	Deferred for want of comments from MOEF and C&PC / information furnished by the firm.
	7	Rajdeep Plastics, Jamnagar 01/53/162/213/AM-14/R-13/IC	01.07.2013	500 MT of Acrylic Plastic Sheet Scrap	180	Deferred for want of comments from MOEF and C&PC
	8	Chirag Enterprises, Jamnagar 01/53/162/255/AM-14/C-17/IC	16.07.2013	2000 M.T. of Acrylic Plastic Scrap	616	Deferred for want of comments from MOEF and C&PC
	9	Pioneer Jellice India Pvt. Ltd., Madurai 01/53/162/128/AM-14/P-10/IC	17.06.2013	1260 nos. of Used packing materials as per ANF2B	17.19	Deferred for want of comments from

						MOEF and C&PC / information furnished by the firm.
	10	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.2013	4.50 Kg Deuterium Compound	12.5	The case may be referred to AERB for comments as suggested by MOEF.
PART-III (Heavy Industry)						
52.	3	Honda Siel Power Ltd., New Delhi 01/53/8/136/AM14/H-13/IC	14.6.2013	Damaged / un-usable warranty replaced parts of portable Generator Sets / Portable I.C. / Engine / Pump Set	35	Deferred for want of comments from DHI.
PART-IV (Information Technology)						
	1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of comments from DIT and information from the firm.
	2	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J-23/IC	11.12.12	236 Nos of Computers as detaied in the application	Nil	Deferred for want of comments from DIT and information from the firm.
	3	Genee Technologies India P. Ltd., Gurgaon 01/53/8/58/AM14/G-4/IC	02.05.13	10 pcs of Genee Vision 6100 (used) & 01 pc of Genee Elite (used)	1.87	Deferred for want of comments from DIT and information from the firm.
	4	Mcafee India Sales P. Ltd., Mumbai 01/53/8/42/AM14/M-6/IC	22.04.13	21 nos. of Computer Parts	67.85	Deferred for want of comments from DIT and information from the firm.
	5	Amazon Seller Services P Ltd., Bangalore 01/53/8/514/AM13/A-73/IC	30.1.2013	11,937 Nos. of Refurbished Kindle Device - E Book Reader	695.13	Deferred for want of comments from DIT and information from the firm.

	6	Xerago E Biz Services P Ltd., Chennai 01/53/162/1263/AM13/X-2/IC	18.2.2013	20 Nos. of 2nd hand Desktop	2.4	Deferred for want of comments from DIT / MOEF and information from the firm.
	7	Acer India P. Ltd., Bangalore 01/53/8/90/AM14/A-17/IC	20.5.2013	63320 nos of Computer parts	2160.39	Deferred for want of comments from DIT / MOEF and information from the firm.
	8	Flextronics Technologies (India) P. Ltd., Bangalore 01/53/162/109/AM14/F-2/IC	17.5.2013	154961 Nos of Refurbished Hard Disk Drive	6351.46	Deferred for want of comments from DIT/ MOEF and information from the firm.
	9	Cadensworth India Ltd., Chennai 01/53/8/458/AM13/C-42/IC	14.12.2012	142 Nos. of Refurbished Computer Parts	67.30	Deferred for want of comments from DIT / MOEF and information from the firm.
	11	IBM India P Ltd., Bangalore 01/53/8/85/AM14/I-4/IC	6.5.2013	Refurbished Computer Parts for Service Warranty		Deferred for want of comments from DIT and information from the firm.
	12	Dell India Pvt. Ltd., Bangalore 01/53/162/157/AM-14/D- 2/IC	28.06.2013	70537 nos of Refurbished Computer Parts	5473.74	Deferred for want of comments from DIT/MOEF and information from the firm.
PART-V (STEEL)						
	1	Sharp Ferro Alloys Ltd., New Delhi 01/53/8/73/AM14/S-23/IC	10.05.13	20000 MT of Ferro Manganese Slag	1364.16	Deferred for want of comments from MOEF / Steel and information from the firm. .
	2	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM14/S-34/IC	27.5.2013	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MOEF / Steel.
	3	Shyam Metalsics and Energy Ltd.,	27.5.2013	100000 M.T. of Ferro	6735.54	Deferred for

		Kolkata 01/53/8/109/AM14/S-35/IC		Manganese Slag .		want of comments from MOEF / Steel and information from the firm.
67.	4	Nexus International, Gobindgarh 01/53/8/184/AM-14/N-10/IC	16.07.2013	1000 M.T. of Old & Used M.S. Pipes	268.65	Deferred for want of comments from Steel.
PART-VI (DIPP)						
	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G- 21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of information from the firm and comments from MOEF / DIPP.
	2	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred for want of information from the firm and comments from MOEF / DIPP.
	3	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.2012	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred for want of information from the firm and comments from MOEF / DIPP.
	4	Eastmen Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.2012	10,00,000 KGs Used Tyres with / Without Cut and 2,00,000 Kgs Natural / Butyl Tubes with / without cut to manufacture reclaim rubber	63.6	Deferred for want of information from the firm and comments from MOEF / DIPP.
	5	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.2012	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of information from the firm and comments from MOEF / DIPP.
	6	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of information from the firm and comments from DIPP.
	7	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of

						information from the firm and comments from DIPP.
	8	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs for Pyrolysis Oil	531	Deferred for want of information from the firm and comments from MOEF / DIPP / P&NG.
	9	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred for want of information from the firm and comments from MOEF / DIPP.
	10	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber	796.5	Deferred for want of information from the firm and comments from MOEF / DIPP.
	11	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.2013	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts	269.99	Deferred for want of information from the firm and comments from MOEF / DIPP / P&NG.
	12	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.2013	40,000 MTs Tyre Scrap (Multiple Cut / Shredded)	1716	Deferred for want of information from the firm and comments from MOEF / DIPP / P&NG.
	13	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.2013	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap	197.46	Deferred for want of comments from DIPP and MOEF.
	17	Sasa Rubber P. Ltd., Rajkot 01/53/8/30/AM14/S-12/IC	15.04.13	1000 MTs of Rubber Tubes Scrap (Rubber Scrap)	100	Deferred for want of comments from DIPP
	18	Sreemrr Eco Green Industries P. Ltd., Hyderabad	27.5.2013	30000 Mts. Of Used Rubber Tyres with cut in	1848	Deferred for want of information from

		01/53/8/111/AM14/S-36/IC		bead wire and rubber scrap		the firm and comments from MOEF / DIPP .
	19	S&J Granulate Solution P. Ltd., Mumbai 01/53/8/127/AM14/S-41/IC	5.6.2013	25000 MTs of Used Rubber Tyre (Cut/Shreds)	1237	Deferred for want of comments from DIPP
	23	Ultratech Cement Ltd., Mumbai 01/53/8/126/AM14/U-3/IC	5.6.2013	12000 MTs of Tyre Chips	729	Deferred for want of comments from DIPP
	24	Ultratech Cement Ltd., Mumbai 01/53/8/125/AM14/U-2/IC	5.6.2013	15000 MTs of Tyre Chips	912	Deferred for want of comments from DIPP
	25	Ultratech Cement Ltd., Mumbai 01/53/8/124/AM14/U-1/IC	5.6.2013	10000 MTs of Tyre Chips	608	Deferred for want of comments from DIPP
	27	Bindal Smelting P. Ltd., Delhi 01/53/8/77/AM13/B-6/IC	09.05.2012	350 MT of Lead Scrap Namely ISRI Rails	213.72	Deferred for want of comments from MOEF.
	28	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM13/G-49/IC	28.03.2013	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut)	34.19	Deferred for want of comments from MOEF.
	29	Roshan Metals, Chennai 01/53/162/108/AM14/R-3/IC	17.5.2013	1500 MTs of Drained Lead Battery Scrap	245.92	Deferred for want of comments from MOEF.
	30	Ayisha Saw Mill, Madurai 01/53/8/78/AM14/A-11/IC	14.05.13	50 MT of Drained Battery Scrap	8.74	Deferred for want of comments from MOEF.
	31	Aditya Pyro Energy P. Ltd., Hyderabad 01/53/8/151/AM-14/A-25/IC	24.06.2013	11000 MTs of Used Rubber Tyre Scrap (Multi cut/shredded)	274.72	Deferred for want of information from the firm and comments from MOEF / DIPP / P&NG.
PART-VIII (MOEF)						
	1	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.2012	160 MTs of Graphite Scrap	66.78	Deferred for want of information from the firm as sought by MOEF.

PART-IX (MOEF(O))						
	1	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	Deferred for want of information from the firm as sought by MOEF.
	3	Navyug Sales, New Delhi 01/53/8/394/AM13/N-39/IC	30.10.2012	5000 Nos. Air conditioners containing R-22 Gas	547.68	Deferred for want of information from the firm as sought by MOEF.
	4	BOC India Ltd., Kolkata 01/53/162/1196/AM13//B-34/IC	14.1.2012	1.8 Kgs 24 ppm Dichlorofluoromethane Bal Synthetic Air	0.022	Deferred for want of information from the firm as sought by MOEF.
	5	Chennai Marine Trading P. Ltd., Chennai 01/53/162/46/AM14/C-7/IC	23.04.13	500 MT of Refrigerant Gas HCFC 142B (Chlorodifluorethane)	379.12	Deferred for want of information from the firm as sought by MOEF.
	10	Organometallic Industries, Mumbai 01/53/162/144/AM14/O-2/IC	3.6.2013	40 MT of HCFC 141B .	50.60	Deferred for want of information from the firm as sought by MOEF.
	12	Piramal Enterprises, Hyderabad 01/53/8/79/AM-14/P-7/IC	01.07.2013	150 MT of TFEC (HCFC R133A) as per ANF2B	405	Deferred for want of comments from MOEF.
	14	Ambitious Marketing, Delhi 01/53/8/170/AM-14/A-26/IC	08.07.2013	4560 Units of Air conditioners with HCFC-22(R-22) as per ANF2B	754.90	The Committee noted that the applicant has not utilized the previous licenses and also one case has already been approved in this meeting. The Committee after due deliberations decided that the firm may be advised to first utilize the previous

						licenses fully and thereafter the request for new licenses shall be entertained.
PART-X [MOEF(WL)]						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)- -100 MTs	150	Deferred for want of Comments from MOEF(WL).
	2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32	Deferred for want of Comments from MOEF(WL).
	3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of Comments from MOEF(WL).
	4	Jaideep Singh, Chandigarh 01/5/38/97/AM13/J-11/IC	21.5.2012	Lion Trophy - 1	Nil	Deferred.
	5	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.2012	One Tortoise shell Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of information from the applicant as sought by MOEF(WL) vide O.M.No.3-1/2010/WL-I dated 3.7.2012.
	7	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of Comments from MOEF(WL).
	8	Mr. G. Amarender Reddy, Hyderabad 01/53/8/102/AM14/G-8/IC	21.5.2013	20 nos of Hunted Animal Trophies	0.98	Deferred for want of Comments from MOEF(WL).
	9	Gurmit Singh Sodhi, Panchkula 01/53/8/499/AM13/G-37/IC	17.1.2013	9 Nos. of Hunting Trophies	0.99	Deferred.
	10	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/9/AM14/K-1/IC	3.04.2013	5 Pcs of Trophies	1.45	Deferred for want of information from the firm sought by MOEF(WL).
PART-XI (PESO)						
	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of

						information from the firm.
	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of information from the firm.
	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.2012	10 Million MTr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of information from the firm.
	4	Schlumberger Asia Services Ltd., Mumbai 01/53/8/54/AM14/S-15/IC	29.04.13	Explosive item bearing UN NO.0255, 0325, 0349, 0276, 0440, & 0456	83.02	The Committee noted that the firm has not indicated the details of location where the import items are proposed to be used. The applicant has also not furnished the details of previous utilization. The Committee, after due deliberations decided to defer the case and seek details of location.
	5	Schlumberger Asia Services Ltd., Mumbai 01/53/8/64/AM14/S-18/IC	03.05.13	Explosive items	42.78	As in Case No.4 above.
	6	Schlumberger Asia Services Ltd., 01/53/8/63/AM14/S-19/IC	03.05.13	Explosive items	77.88	As in Case No.4 above.
	8	Halliburton Offshore Services INC, Mumbai 01/53/8/101/AM14/H-12/IC	21.5.2013	10400 Nos of Explosive items bearing UN NO. 0349 & 0440	205.75	As in Case No.4 above.
	9	Schlumberger Asia Services Ltd., Mumbai 01/53/8/100/AM14/S-31/IC	21.5.2013	Explosive items	67.45	As in Case No.4 above.
	10	Schlumberger Asia Services Ltd., Mumbai 01/53/8/99/AM14/S-32/IC	21.5.2013	Explosive items bearing UN No. 0440 & 0349	107.46	As in Case No.4 above.
	11	Schlumberger Asia Services Ltd., Mumbai	29.5.2013	2000 nos. of Explosive items bearing UN NO.	9.41	As in Case No.4 above.

		01/53/8/115/AM14/S-37/IC		0440		
	12	Schlumberger Asia Services Ltd., Mumbai 01/53/8/152/AM-14/S-46/IC	24.06.2013	4448 nos of explosives bearing UN NO.0384, 0455, 0349, 0440	27.63	As in Case No.4 above.
	13	Indian Explosives Ltd., Kolkata 01/53/8/148/AM-14/I-10/IC	21.06.2013	56000 (PC) of i-kon Detonator of Explosives	462.89	Deferred for want of comments from PESO.
	14	Indian Explosives Ltd., Kolkata 01/53/8/149/AM-14/I-11/IC	21.06.2013	64000 (PC) of Unitronic Detonator of Explosives	450.48	Deferred for want of comments from PESO.
	15	Indian Explosives Ltd., Kolkata 01/53/8/150/AM-14/I-12/IC	21.06.2013	Signal Tube (Shock Tube) Exel LDPE Yellow & Exel XE Shock Tube Red Exp of explosives	450.55	Deferred for want of comments from PESO.
	16	Schlumberger Asia Services Ltd., Mumbai 01/53/8/175/AM-14/S-53/IC	09.07.2013	Explosives items as per ANF2B	30.26	Deferred for want of comments from PESO and information as at Case No.4 above.
	17	Schlumberger Asia Services Ltd., Mumbai 01/53/8/176/AM-14/S-54/IC	09.07.2013	Explosives items as per ANF2B	5.53	Deferred for want of comments from PESO and information as at Case No.4 above.
	18	Schlumberger Asia Services Ltd., Mumbai 01/53/8/180/AM-14/S-56/IC	11.07.2013	Explosives items as per ANF2B	9.48	Deferred for want of comments from PESO and information as at Case No.4 above.
PART-XII(PHARMA)						
	1	Geltec P Ltd., Mumbai 01/53/8/487/AM13/G-36/IC	15.1.2013	30,400 Kgs Fish Lipid Oil	102.99	Deferred for want of information from the firm as sought by D/o Pharma. A last reminder may be sent to the applicant and if no reply is

						received within 15 days, the case may be closed.
	2	Cadila Healthcare Ltd., Ahmedabad 01/53/8/6/AM14/C-2/IC	2.04.2013	950 Kgs of Fish Lipid Oil	285	Deferred for want of information from the firm and comments from D/o Pharma.
	3	Vamsi Labs Ltd., Solapur	23.04.13	100 Kgs of Bromofluoromethane	175.68	The Committee noted that D/o Pharma has requested to inform the ITC(HS) code applicable to the item. The Committee noted that the item being a ozone depleting substance is 'Restricted' and would probably fall under ITC(HS) Code No. 29037990 and require an Import Authorisation. Representative of Pharmaceuticals was requested to furnish their comments on this basis. As regards, the correct ITC(HS) Code, the matter may be referred to Import Policy Division.
	4	Riddhi Pharma, Ankleshwar 01/53/162/214/AM-14/R-15/IC	09.07.2013	300 MTs of 1,3 Dichloro 2 - Propanol as per ANF2B	255.82	Deferred for want of comments from D/o Pharma.

PART-XIV (P&NG)						
130.	1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM-13/K-11/IC	18.10.2012	3000 Mts of Liquid Paraffins-SL as per ANF2B	2052	Deferred for want of information from the firm sought by P&NG vide O.M.No.P-19011/20/2012-Sup dated 11.6.2013.
131.	2	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.2013	48000 Tons of Used/Waste Rubber Tyres in Shredded/Multi cut/Pressed Bundle	1404.48	Deferred for want of Comments from P&NG
PART-XV (HRD)						
132.	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.2012	240000 Kgs of Old Printed Books	21.6	Deferred for want of information from the firm with regard to type of Books sought to be imported by the applicant.
PART-XVI (MHA)						
	1	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from MHA.
	2	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.2012	Radio Modem Satellite - 2 Nos.	2.38	Deferred for want of comments from MHA.
	3	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total statio with built in TS station with built in TS shield option	4200	Deferred for want of comments from MHA.
	4	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc	US\$54,932	Deferred for want of comments from MHA.
	5	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver		Deferred for want of comments from MHA.
	6	Elcome Marine Services P. Ltd.,	29.11.12	1 no of MDC-2041(X	1.56	Deferred for

		Mumbai 30/IC	01/53/8/419/AM13/E-		Band) complete with all accessories		want of comments from MHA.
	7	Elcome Marine Services P. Ltd., Mumbai	01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of comments from MHA.
	8	Totem International Ltd., Hyd	01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA.
	9	Cosmic Innotech Solutions P Ltd., Hyderabad	01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of comments from MHA.
	10	Central Reserve Police Force, New Delhi	01/53/162/29/AM14/C-6/IC	12.04.2013	20 Nos of Box of 150 FN 303 impact Projectile	5.13	Deferred for want of comments from MHA.
	11	Aman Soon, New Delhi (Hawk View Securities)	01/53/8/507/AM13/H-26/IC	24.1.2013	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	Deferred for want of comments from MHA.
	12	Srijan Systems P Ltd., New Delhi	01/53/8/530/AM13/S-105/IC	11.2.2013	24 Pics Signal Pistol	1.02	Deferred for want of comments from MHA.
	13	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad	01/53/162/1302/AM13/G-45/IC	11.3.2013	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of comments from MHA.
	14	A&S Creations, Delhi	01/53/8/553/AM13/A-78/IC	22.2.2013	9 Nos. Night Vision Binoculars	1.9	Deferred for want of comments from MHA.
	15	Addl. Director General of Police, Chennai	01/53/8/603/AM13/C-59/IC	15.03.2013	6 Nos Explosive Vapor Detector Model:Mo-08TVIN with sources	88.20	Deferred for want of comments from MHA.
	16	Alpha Design Tech. P. Ltd., Bangalore	01/53/8/619/AM13/A-87/IC	22.03.2013	6 Nos (Corner shot for 9mm Pistol (Glock 19/17) each comprising with 11 items)	19.04	Deferred for want of comments from MHA (Arms Division).
	17	Director General of Police, Bopal	01/53/162/1320/AM13/M-68/IC	14.03.2013	1662 Nos Glock 19.9 mm safe action compact pistol set alongwith spare parts	422.42	Deferred for want of

						comments from MHA.
	18	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.2013	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of comments from MHA.
	19	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/32/AM14/M-8/IC	26.04.13	1 nos. of Arms Disrupter Model Water Jet Disrupter Lance 10 nos Cartridges with WJD Lance & 1 nos. Cartridges .	10.75	Deferred for want of comments from MHA.
	20	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/33/AM14/M-7/IC	26.04.13	11 nos. of Arms Disrupter Model Water Jet Disrupter Lance 10 nos Cartridges with each WJD Lance i.e. 110 nos cartridges) & 11 nos. Cartridges.	118.33	Deferred for want of comments from MHA.
	21	Director General Border Security Force, New Delhi 01/53/8/66/AM14/B-5/IC	06.05.13	41 nos of Spares & Sight of (X-95) Assault	US \$ 238.60	Deferred for want of comments from MHA.
	22	Elcome Marine Services P. Ltd., Mumbai 01/53/8/62/AM14/E-3/IC	03.05.13	01 nos of MDC-940 complete with all accessories	1.73	Deferred. Case may be referred to Min. of Shipping.
	23	Alpha Design Technologies P. Ltd., Bangaore 01/53/8/61/AM14/A-6/IC	03.05.13	02 nos of (Corner Shot) for 9 mm Pistol (Glock 19/17) each comprising with 11 items)	6.23	Deferred for want of comments from MHA.
	24	Solaroy Engineers P. Ltd., New Delhi 01/53/8/72/AM14/S-22/IC	09.05.13	40 nos of Thermal Riflescope Weapon Sight Tvs13m with side mount	247.50	Deferred for want of comments from MHA.
	25	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	8.10.2012	16 Nos. of 2nd hand Dist Inject Pistols	4.22	Deferred for want of comments from MHA (Arms Division) and information from the firm sought by MHA.
	26	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.2013	2 nos of Holographic / Reflex sight including mounting arrangement	0.51	Deferred for want of comments from MHA.
	27	A.M. Industrial Enterprises, New Delhi 01/53/162/97/AM14/A-13/IC	14.5.2013	8 nos of Bushnell Night Vision Binoculars	2.12	Deferred for want of

						comments from MHA.
	29	Neco Defence Systems Ltd., Mumbai 01/53/162/121/AM14/N-7/IC	21.5.2013	5 Nos of Night Vision Binoculars	2.42	Deferred for want of comments from MHA.
	30	Sub Divisional Police Officer UT of Dadra & Nagar Haveli, Silvassa 01/53/162/135/AM14/S-33/IC	28.5.2013	Arms & Ammunition.	US \$ 35,170/-	Deferred for want of comments from MHA.
	31	Reliance Industries Ltd., Mumbai 01/53/8/112/AM14/R-6/IC	28.5.2013	1 no of RACON (Radar Responding Beacon)	12.99	Deferred for want of comments from MHA.
	32	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.2013	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google...	9.38	Deferred for want of comments from MHA.
	33	Reliance Port & Terminal Ltd., Jamnagar 01/53/8/113/AM14/R-7/IC	28.5.2013	1 no of RACON (Radar Responding Beacon)	12.99	Deferred for want of comments from MHA.
	34	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.2013	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94	Deferred for want of comments from MHA.
	35	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.2013	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250 Crore	Deferred for want of comments from MHA.
	36	Surya Telecom P. Ltd., Panchkula 01/53/8/138/AM-14/S-44/IC	17.06.2013	01 no Night Vision Monocular & 01 no Night Vision Binocular	2.41	Deferred for want of comments from MHA.
	37	Srijan Systems P. Ltd. New Delhi 01/53/8/145/AM-14/S-45/IC	21.06.2013	27150 nos of Bird Bomb, 35250 nos Bird Whistler, 34500 nos of RWS Blank Caps.cal.6mm & 14 nos Signal Pistol RG-3 Six shot Launcher, RG-3.	20.10	Deferred for want of comments from MHA.
	39	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.09.2012	2 nos of Holographic/Reflex sight	0.38	Deferred for want of comments from MHA.
	40	I.G. of Police (Provisioning) Odisha, Cuttack 01/53/162/230/AM-14/O-	05.07.2013	162 nos. of Reflex Sight (Model-RMR04-33 of	58.09	Deferred for want of

		4/IC		Trijicon)		comments from MHA.
	42	CRPF, Delhi 091/5/3162/248/AM14/C-19/IC	15.7.2013	40 Nos. MP 5 Conversion Kit, 90 cases cartridges, 40 Nos. safety kit and 40 Nos. Throat Collar	50	Deferred for want of comments from MHA.
	43	CRPF, Delhi 091/5/3162/267/AM14/C-19/IC8	16.7.2013	15 Nos. Minimi Machine Guns 7.62 TR Butt Fixed (Arms and Ammunition)	138.03	Deferred for want of comments from MHA.
PART-XVII(Misc)						
	1	G.M. Exports International, Assam 01/53/162/1046/AM13/G-32/IC	04.12.12	750 MT of Rags (others)	56.70	Deferred for want of comments from Min. of Textiles.
	2	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	19.3.2013	65.840 MTs Clothing	3.56	Deferred for want of comments from Min. of Textiles.
	11	Shakti Plastics Industries 01/53/8/191/AM14/S-38/IC	rep. 11.7.2013	750 MTs Plastic Waste	129.18	Case may be referred to C&PC for re-examination.

3.3 Following 05 (five) applications were Rejected.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-IX (MOEF(O))						
1	2	Navin Fluorine International Ltd., Mumbai 01/53/8/292/AM13/N-26/IC	11.9.12	100 Gms of Chloro Penta Fluoro Ethane	0.04	Rejected as recommended by MOEF vide O.M. No.11/2/2012-OC dated 5.10.2012.
2	7	Gunnebo India P. Ltd., Mumbai 01/53/8/71/AM14/G-5/IC	09.05.13	19620 Kgs of Halotron 1 Presat Base	180.94	Rejected as recommended by MOEF vide O.MNO.11/1/203-OC dated.
3	8	Madhu Overseas, Delhi 01/53/8/140/AM14/M-13/IC	17.6.2013	R411 C - 400 MTs and R418 A - 400 MTs	2280.00	Rejected as recommended by MOEF vide O.M. No.11/2/2013-OC dated 20.6.2013.
PART-XI (PESO)						
4	7	Regent Gems & Jewellery, Surat 01/53/162/122/AM14/R-4/IC	21.5.2013	800000 KG of Fire Works	30000	Rejected as recommended by PESO vide their letter NO.E-25(37-38)Misc/2009/ dated 5.7.2013. It is also decided that the view of PESO may also be communicated to the applicant.

PART-XVII(Misc)						
5	3	Saif Ali Khan Pataudi, Mumbai 01/53/162/1255/AM13/S-104/IC	31.1.2013	1000 Nos. Short Distance Cartridge (Rifel 275 MG - 400 Nos. Rifel 300 MG - 400 Nos. Rifle 3006 MG - 200 Nos.)	4.9	Rejected as recommended by Min. of Youth Affairs & Sports vide letter No.52-1/2011-SP-I dated 15.7.2013 on the ground that the applicant has never participated in any shooting competition.

3.4 Following 09 (Nine) applications were closed.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-III (Heavy Industry)						
1	1	Savio India Ltd., Coimbatore 01/53/8/55/AM14/S-17/IC	29.04.13	25 nos of used Injection Moulding tools	54.24	The Committee noted that DHI Vide UO No.7(1)/13- TSW(b)/143 dated 5.7.2013 has informed that import is covered under para 2.17 1(b) (ii) of Import Policy. The Committee decided that the same may be communicated to the applicant and the file may be closed.
2	2	Savio India Ltd., Coimbatore 01/53/8/106/AM14/S-29/IC	23.5.2013	10 Nos of Used Toggle press	36.02	The Committee noted that DHI Vide UO No.7(1)/13- TSW(b)/143 dated 5.7.2013 has informed that import is covered under para 2.17 1(b) (ii) of Import Policy. The Committee decided that the same may be communicated to the applicant and the file may be closed.
PART-VI (DIPP)						
3	16	Mandalal Forge P. Ltd.,Chennai 01/53/162/17/AM14/M-3/IC	9.04.2013	2500 tons of used rubber tyre scrap in shredded / multicut / pressed bundle	100	The Committee decided to close the case as the firm has not installed the plant and machinery and the application is premature, as communicated by the DIPP vide OM No.9/16/2013- TSW/110 dated 28.6.2013.
4	20	Ultra Tech Cement Ltd., Mumbai 01/53/8/246/AM13/U-5/IC	14.8.2012	30,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	1811.7	The Committee decided to close the case as the applicant vide letter dated 4.7.2013 has withdrawn the application.
5	21	Ultra Tech Cement Ltd., Mumbai 01/53/8/245/AM13/U-4/IC	14.8.2012	45,000 MTs of Tyres Chips for manufacture	2717.55	The Committee decided to close the case as the applicant vide

				of Cement / Cement Clinker		letter dated 4.7.2013 has withdrawn the application.
6	22	Ultra Tech Cement Ltd., Mumbai 01/53/8/247/AM13/U-6/IC	14.08.12	36000 MTs Waste, Paring and scrap of rubber (Other than hard rubber) and powders and granules obtained there from (Type Chips)	2174.04	The Committee decided to close the case as the applicant vide letter dated 4.7.2013 has withdrawn the application.
PART-VIII (MOEF)						
7	2	R.K. International, Falna 01/53/8/410/AM11/R-29/IC	24.1.2013	Enhancement in the quantity from 1000 MTs to 2000 MTs fo Plastic Waste / Scrap		The Committee decided to close the case as the NoC given by MOEF vide OM No.33/2010/HSMD dated 25.5.2012 & 2.4.2013 do not pertain to the present request.
8	9	Samrat Food P. Ltd., Kolkata 01/53/8/86/AM14/S-25/IC	17.5.2013	500 M.T. of R-134A as detailed in the online application.	985.50	The Committee decided to close this case as MOEF vide Om No.11/2/2013-OC dated 23.5.2013 has informed that item is not Ozone Depleting Substances and listed under OGL.
PART-X (MOEF(WL))						
9	6	La-De Mure, Noida 01/53/8/311/AM13/L-6/IC	19.9.12	700 Kgs of Assorted designs & assorted sizres (Mother of pearl)-shell beads	11.19	The Committee decided to close the case as the applicant was requested to provide the source and evidence of procurement of Shell Beads in China alongwith the name of moluscan species as requested by MOEF(WL) vide O.M. No.3-1/2004/WL-I(Pt) dated 26.10.2012. However, the firm has not responded despite various various reminder dated 11.12.2012. 16.5.2013 & 15.7.2013.

3.5

Following 02 (two) applications were to be examined on file.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-XVII (Misc)						
1	14	Kundan Care Products Ltd., Delhi 01/53/8/36/AM14/K-3/IC	28.6.2013	50 MTs Gold Dore Bars and 100 MT Silver Dore Bars	459199.99	The Committee noted that the firm is claiming that they have imported 1522 Kgs Gold Dore Bars out of 2 MTs granted in April 2013. The Committee noted that as per the B/E submitted by

						the firm, it does not clearly indicate the actual quantity of gold dore bars imported by them. It appears that firm has imported 50 Kgs of Gold Dore Bar and 1022 Kgs of Silver Bar. The authorization has been granted for 2 MTs Gold Dore and 10 MTs Silver Dore. Therefore, there is adequate material to be imported under the authorization. Therefore, the Committee after due deliberations, decided to seek details in this regard from the applicant. The case will be examined on receipt of these documents. 2. Further, the Committee also decided that all the applicants who have been granted permission for import of Gold Dore Bar / Silver Dore Bars are also required to abide by the RBI Circular No.15 dated 22.7.2013 according to which the importer is required to give gold to exporter 1/5 of every lot of imported of gold / gold dore. A communication may be sent to the concerned Regional Authority for endorsing the condition of import authorization.
2	15	CJEX Biochem P Ltd., Mumbai 01/53/8/189/AM14/C-20/IC	18.7.2013	20 MTs Gold Dore Bars content upto 95%	534358	The Committee noted that applicant has furnished copy of Part-II of SSI Registration dated 22.1.2013 issued by DIC, Thane for Metals & Salts Refining, Gold, Silver, Copper Refining and its Salt and not for Gold Dore Bars. Therefore, the Committee decided to confirm from the applicant whether they have Refinery for processing of Gold Dore Bars or not. It may also be ascertained from the firm whether they are willing to fulfill the export obligation as per the RBI Circular No. 15 dated 22.7.2013. The case will be examined on receipt of these documents.

3.6

Following 10 (ten) applications were granted ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks

PART-I (AHD&F)						
1	13	Kapil Modi, New Delhi 01/53/8/37/AM14/K-4/IC	16.4.2013	10 Nos. of Sport Horses	71.45	The Committee accorded ex-post-facto approval for grant of import item.
2	20	Himmat Singh Bedla, Udaipur 01/53/8/68/AM14/H-8/IC	08.05.13	04 Nos. of Polo Horses	27	The Committee accorded ex-post-facto approval for grant of import item.
3	29	Bivas Das, Kolkata 01/53/8/128/AM14/B-8/IC	5.6.2013	8 Nos of Cats	-	The Committee accorded ex-post-facto approval for grant of import item.
4	34	Rezaul H Laskar, Correspondent, Press Trust of India, Islamabad 01/53/162/Misc/AM14/R-9/IC	19.6.2013	2 Cats and 2 DOGS (mixed breed)	Nil	The Committee accorded ex-post-facto approval for grant of import item.
5	35	Kenrick Nicholas Benedict Fernades, Mumbai 01/53/162/157/AM14/K-8//IC	7.6.2013	01 no of Pet Dog	1.68	The Committee accorded ex-post-facto approval for grant of import item.
6	36	Sunil Jakhar, New Delhi 01/53/8/117/AM14/S-38/IC	29.5.2013	1 no of Pet Dog		The Committee accorded ex-post-facto approval for grant of import item.
7	37	Yohan Zavareh Poonawalla, Pune 01/53/8/120/AM14/Y-2/IC	28.5.2013	3 nos of Puppies	7.56	The Committee accorded ex-post-facto approval for grant of import item.
PART-XVI (MHA)			-	-		
8	28	Kerala Agriculture University, College of Veterinary & Animal Science, Kerala 01/53/162/116/AM14/K-7/IC	20.5.2013	1 Nos of Freund (German) captive Bolt stunner Model cash magnum P (without Cartridges)	1.11	The Committee accorded ex-post-facto approval for grant of import item.
9	38	Geo Informatpics Consultants P. Ltd., New Delhi 01/53/8/167/AM-14/G-11/IC	1.7.2013	01 no. of Doppler Radar	24	The Committee accorded ex-post-facto approval for grant of import item.
PART-XVII(Misc)			-	-		
10	4	Dipen Trading Co., Gujarat 01/53/8/549/AM11/D-24/IC	18.1.2012	65 cont of used jute Bag / jute / Gunny cutting bag / sack / used gunny sack and used cutting gunny sack	72	The Committee accorded ex-post-facto approval for grant of import item.

4. Next meeting will be held on 22.8.2013 at 10.30 a.m.
5. The meeting ended with a vote of thanks to the Chair.

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